

<i>Names of State</i>	<i>No. of villages allocated to Public sector banks branches</i>
23. Tripura	240
24. Uttar Pradesh	57272
25. West Bengal	27468
26. Andaman & Nicobar	282
27. Chandigarh	20
28. Dadra Nagar Haveli	70
29. Daman & Diu	23
30. Delhi	209
31. Laksha Dweep	5 (blocks)
32. Pondicherry	124
Total	369375

NH. No. 52

(b) Does not arise.

8575. SHRI PROBIN DEKA: Will the Minister of SURFACE TRANSPORT be pleased to state:

[Translation]

Bridges over Ganga

(a) the number and names of the alignment proposales of National Highway No. 52 sent by the Government of Assam which are at present pending with the Union Government for approval; and

8576. SHRI BRAHMANAND MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(b) the time by which these proposals are likely to be cleared?

(a) whether the Government of Bihar have submitted any proposal regarding construction of bridges over Ganga at Munger and Shahebganj in Bihar; and

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No alignment proposal for National Highway No. 52 in Assam is pending.

(b) if so, the reation of the Government thereto?

THE MINISTER OF STATE OF THE

MINISTRY OF SURFACE TRANSPORT
(SHRI JAGDISH TYTLER): (a) No, sir.

P.F. office:

(b) Does not arise.

Institutes Covered by E.P.F. Scheme

8577. SHRI RAM LAKHMAN SINGH
YADAV:
SHRI KASHIRAM RANA:

Will the Minister of LABOUR be pleased to state:

(a) the number of institutions in the country brought under the purview of Employees Provident Fund Scheme so far and the number of employees covered under this scheme, State-wise;

(b) whether several institutions are not depositing the amount, deducted from the salaries of their employees, with the regional

(c) if so, the details thereof; and

(d) the action proposed to be taken by the Government to ensure timely remittance of the amount by the institutions?

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI P.A.
SANGMA): (a) A statement is Annexed.

(b) and (c). Out of 209176 un-exempted establishments, 10024 establishments have defaulted in payment of the P.F. contribution. However, the information relating to the default in payment in respect of the employees share is not separately maintained.

(d) The EPF authorities are already taking necessary legal and penal action against the defaulting establishments for recovery of the outstanding dues.

STATEMENT

(As on 31.3.1992)

<i>Name of Region/State</i>	<i>No. of Institutions covered under EPF & MP Act</i>	<i>No. of employees covered under EPF & MP Act.</i>
Andhra Pradesh	19524	917036
N.E. Region*	2166	137837
Bihar	6812	323369
Delhi	13419	408370
Gujarat	21422	704561
Haryana	6392	336426
Karnataka	13848	853972